NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/2016

NAME OF THE PETITIONER(S)

: G. S. Rajesh

NAME OF THE RESPONDENT(S)

: Mars Consortium Infra Private Ltd & 5 Another

UNDER SECTION

: 397,398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. Daniel Commel For Respondent For P. Giridherem

2. Akila

Jor Pushpa Menon Counsel for Petitioner

ORDED

Ms Akila, representing senior counsel for petitioner present. Shri Dominic S David, counsel for R2 present. No representation on behalf of R1 & R3. Counsel for R2 sought time for filing objections to the report of the auditor. Counsel for petiitoner stated that she has no objections to the report of the auditor. Time extended at request. Put up on 22.02.2017 at 10.30 A.M.

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)